

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 34(ND)/2016

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: Leena Mehta & Ors V/s. Gangatri
Constructions Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the petitioner:	Dr. Sarbjeet Sarma, Advocate		
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	For the Respondent:	None		
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ORDER

Re-notify this case on 28th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)